

14.01 hrs.

GOA, DAMAN AND DIU APPROPRIATION (SECOND VOTE ON ACCOUNT) BILL, 1979*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1979-80.

MR. DEPUTY-SPEAKER. Please point out the printing errors

SHRI SATISH AGARWAL: Sir, the last figure in the grand total on page 4 of the Schedule given as "44,58,1200" should be read as "44,58,12,000".

MR. DEPUTY-SPEAKER. One zero is missing here.

SHRI SATISH AGARWAL: Yes, one zero is missing. But it is very much material when it is at the end.

MR. DEPUTY-SPEAKER: And there are some other small mistakes also which will be corrected, I suppose.

The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1979-80."

The motion was adopted.

SHRI SATISH AGARWAL: Sir, I introduce the Bill.

14.03 hrs.

MOTION RE. TWENTY-THIRD AND TWENTY-FOURTH REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES
—CONTD.

MR. DEPUTY-SPEAKER. Now, we will take up further consideration of the following motion moved by Shri Dhanik Lal Mandal on the 9th May, 1979, namely:—

"That this House do consider the Twenty-third and Twenty-fourth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1974-75, and 1975-76 and 1976-77, laid on the Table of the House on the 1st March, 1978 and 9th May, 1978 respectively."

Now, Mr. Kureel.

श्री अरुण कुरील (मोहनलालगंज):
उपाध्यक्ष महोदय, शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्स कमिश्नर की रिपोर्ट पर बहस चल रही है। ऐसा मानना देता है कि यह एक गेरिमानियल टाइम में रिपोर्ट पढ़ ली जाती है और उस पर कोई ऐक्शन नहीं होता।

शैड्यूल्ड कास्ट्स और ट्राइब्स का जहाँ तक मवाल है रिजर्वेशन में हम देखते हैं कि कैबिनेट में जहाँ पर सगकारी पोलिसी तय होती है वहाँ पर भी शैड्यूल्ड कास्ट्स और ट्राइब्स के लोगों का रिप्रजेंटेशन नहीं है। कैबिनेट में पहले दो मिनिस्टर हुआ करते—श्री भोला पामवान शास्त्री और माननीय जगजीवन राम जी। दूसरी बार श्री जगजीवन राम और श्री डा० सर्जबैंग मंत्री हुआ करने थे। लेकिन इस सगकार के आने ही इसमें एक ही रह गया। दूसरी तरफ अगर हम देखें तो यहाँ पर हा उस में भी शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्स के अधिकारी 400 अफसरों में से केवल दो ही हैं। यह इस मन्दिर में रिजर्वेशन का हाल है। बाकी जगह क्या होगा इनका आप अनुमान लगा सकते हैं। जहाँ तक पब्लिक

*Published in Gazette of India Extraordinary, Part II, section 2, dated 14.5.1979.

†Introduced with the recommendation of the President.